Annexure-9

Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 12.05.2023

List of other creditors (Other than financial creditors and operational creditors) (Amount in Rs.)

No.	Name of creditor	Details of claim received	m received		Do	Details of claim admitted	mitted		Amount of continge nt claim	mutu may	al dues, that be set- off	continge nt mutual dues, that claim not under verification claim may be set- off admitted
		Date of receipt	Date of receipt Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Whether related party?	ether ted ty?	ether ted ty?	ether ted ty?
					Olland	N	Z			,		
_	Products Private		10-00-22									

Date: 12.05.2023 Place: Nagpur

S.K.M. Real Infra Limited: Corporate Debtor under CIRP

(IBBI Reg. No. IBBI/IPA-001/IP-P01445/2018-2019/12137)

Neeraja Kartik

Resolution Professional